

Village Industries

2671. SHRI KASHIRAM RANA:
SHRIMATI MAHESH KANODIA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Chellian Committee on tax reforms has recommended some modifications in the present sales tax and excise duty structure for village industries like silver jewellery, metal products, embroidery, hand woven clothes, silk clothes, handicrafts and toys;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to implement these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) No, Sir.

(b) and (c) Do not arise.

[English]

Civil Aviation Development In Gujarat

2672. SHRI HARIBHAI PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the amount granted to the Government of Gujarat for the development of civil aviation during the Eighth Five Year Plan till date, scheme-wise; and

(b) the details of development works undertaken/ being undertaken in this field in the State during the plan?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) National Airports Authority has plans to modernise the following airports in Gujarat during the Eighth Five Year Plan:—

(1) AHMEDABAD: Primary and Secondary Surveillance Radars are being installed at an estimated cost of Rs. 30.00 crores. The work of installation is expected to be completed by July, 1995.

(2) VADODARA: A new terminal building is under construction at a cost of Rs. 11.43 crores and is expected to be completed by March, 1995. The resurfacing of runway has already been completed at a cost of Rs. 2.05 crores. The Instrument Landing System (ILS) and Distance Measuring Equipment (DME) are being installed at a cost of Rs. 3.00 crores. This work is expected to be completed by December 1994. The construction of boundary wall at a cost of Rs. 1.77 crores and ground safety services at a cost of Rs. 0.85 crores will be completed by September, 1995 and December, 1995 respectively.

(3) RAJKOT: The runway is proposed to be resurfaced. ILS, DME and DVOR (Doppler Very High Frequency Omni Range) are being installed

at an, estimated cost of Rs. 4.50 crores. Installation of ILS is expected to be completed by December, 1995.

(4) BHUJ: (i) A passenger terminal is planned to be constructed at an estimated cost of Rs. 3.00 crores subject to the availability of land.

(ii) DVOR and DME are being installed at a cost of Rs. 2.10 crores. The work is likely to be completed by August, 1995.

(5) PORBANDER: A new passenger terminal is proposed to be constructed at an estimated cost of Rs. 3.00 crores and is expected to be completed in 2 years from the date of award.

(6) JAMNAGAR: VOR and DME is proposed to be installed at an estimated cost of Rs. 2.00 crores and is expected to be installed by August, 1995.

The expenditure on above projects will be borne by NAA from its resources. The Government does not give grant to any State Government for development of Civil Aviation facilities.

[Translation]

Non-vegetarian Food on IA Flights

2673. SHRI VINAY KATIYAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines is serving non-vegetarian food in lunch/dinner to its passengers on Tuesday;

(b) if so, whether serving of non-vegetarian food was stopped some years back on experimental basis; and

(c) if so, the reaction of the passengers thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (b) Yes, Sir.

(c) As an experiment IA had introduced service of only vegetarian lunch and dinner on Tuesday during mid 1987. By and large the travelling public accepted the change but there was some negative feed back from a segment of the travelling public, AI being a commercial organisation, it could not afford to annoy even this small segment of the passengers. Hence, it reverted back to the service of both non-vegetarian and vegetarian food on Tuesday.

[English]

Income tax by nationalised banks

2674. SHRI LOKANATH CHOUDHURY:
SHRIMATI GEETA MUKHERJEE:
SHRI CHITTA BASU:
SHRIMATI BHAVNA CHIKHALIA:

Will the Minister of FINANCE be pleased to state:

(a) whether nationalised banks are up-to-date in paying income tax to the Government;